

**CENTRAL ADMINISTRATIVE TRIBUNAL
AHMEDABAD BENCH, AHMEDABAD.**

OA No.287/2018

This the 08th day of June, 2018

Shri Hariprasad L. Sadhu
Son of Shri Laxmandas Sadhu
Age about 66 years,
Ex. Postal Assistant of the Respondents
Residing at Dhari,
District : Amreli – 365 640.. Applicant

(Advocate : Applicant in person)

The Director of Postal Services
O/o. the Post Master General
Rajkot Region, Rajkot- 360001. Respondents

O R D E R – ORAL

Per : Hon'ble Shri Jayesh V. Bhairavia, Member (J)

The Applicant, who appears in person, is heard. He submits that he has approached this Tribunal with a limited prayer that his representation dated 05.12.2016 addressed to the Director of Postal Services, Rajkot Region, Rajkot has not been considered by the respondents and the same is pending till date. He further submits that he would be satisfied, if the direction is

issued to the respondent authority to consider and decide his pending representation dated 05.12.2016 and pass the reasoned speaking order within time framed.

2. Considering the peculiar facts and circumstances of the case and on perusal of the pleadings and the documents annexed to this OA, I feel it necessary to dispose of the OA at the threshold without issuing notice to the respondents and direct the respondents to consider and decide the representation dated 05.12.2016 vide Annexure A-1 by way of reasoned speaking order within the period of three months from the date of receipt of a copy of this order and communicate the decision so taken to the applicant within two weeks thereafter. Ordered accordingly. It is made clear that the respondents are at liberty to decide the said representation dated 05.12.2016 of the applicant, on merit, without influence of this order.

3. In the light of the above order, the OA stands disposed of. No order as to costs.

(J.V.Bhairavia)
Member (J)

Nk